

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UN-STARRED QUESTION NO. 2352  
ANSWERED ON MONDAY, AUGUST 01, 2022/  
SRAVANA 10, 1944 (SAKA)  
INVESTIGATION BY SFIO**

**QUESTION**

**2352: SHRI D.K. SURESH:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**(a) the number of companies investigated by Serious Fraud Investigation Office (SFIO) in Karnataka during the last three years; and**

**(b) the names and details of the Chairmen and Directors of the companies who have been prosecuted by SFIO?**

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

**(a) & (b): In the last three years, investigation report in the matter of Maitri Suvarnasiddhi Private Limited has been submitted by Serious Fraud Investigation Office (SFIO) and following companies registered with Registrar of Companies, Bangalore (Karnataka) were investigated as part of the said investigation:**

- i. Maitri Suvarnasiddhi Private Limited (MSPL) u/s 212 of Companies Act, 2013**
- ii. Sunlet Systems and Ventures Private Limited (SSVPL) u/s 219 of Companies Act, 2013**

**Further as part of aforesaid investigation role of companies registered with Registrar of Companies, Bangalore (Karnataka) was examined namely, Maitri Realtors and Constructions Private Limited (MRCPL), West Coast Ventures Private Limited (WCVPL), Satko Constructions Private Limited (SCPL)**

**On the basis of same, criminal complaint has been filed by SFIO against directors besides others namely, Laxmikant Shrikrishna Narvekar, Vijay Shankar Tavare, Surbhi Sharma, Dhiren Jaywant Meher, Surendrasingh Sadar Negi, Amogh Surendra Dalvi, Satish P. Chandra, Varsha Satpalkar (Chairperson of Maitreya Group of Companies)**

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